

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1518
ANSWERED ON 07/12/2021

UPGRADATION OF ROADS UNDER PMGSY IN TELANGANA

1518. SHRI NAMA NAGESWARA RAO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Telangana for upgradation of the proposed 4000 km Pradhan Mantri Gram Sadak Yojana (PMGSY) roads in the State from 3.75 mts to 5.5 mts bituminous pavement, if so, the details thereof;
- (b) whether any decision has been taken by the Government in this regard, if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c) A letter dated 3rd September, 2021 was received from Hon'ble Chief Minister, Telangana seeking sanction of 4,000 Km road length under Pradhan Mantri Gram Sadak Yojana (PMGSY) for Telangana with upgradation from 3.75 metre width to 5.50 metre width of bituminous pavement.

The State of Telangana has already been sanctioned its full entitlement under PMGSY-I and II. Under PMGSY-I, 2,924 road works of 10,192 Km and 284 bridges have been sanctioned, out of which 2,870 road works of 9,766 Km and 267 bridges have been completed. All 595 habitations in population category 250+ as per census, 2001 sanctioned for connectivity under PMGSY, have been connected. In 100-249 population category in Left Wing Extremism affected areas, out of 109 habitations, 107 habitations have been connected and only 2 habitations remain to be connected.

All 114 road works sanctioned under PMGSY-II have been completed with the construction of 896 Km road length and out of 17 sanctioned bridge works, 16 bridge works have been completed.

The State has been sanctioned 698 Km road length and 33 bridges under Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA), against which 227 Km road length and 7 bridge works have been completed. The State has recently submitted additional proposal of 325 Km of road and 40 bridges under RCPLWEA.

The State has been allocated target length of 2,427.50 Km under PMGSY-III, out of which 2,395.84 Km has already been sanctioned and only 31.66 Km is balance to be sanctioned. Out of 2,395.84 Km sanctioned to the State under PMGSY-III, 1,640.82 Km is of 3.75 m carriageway width, 750.50 Km of 5.50 m carriageway width, and 4.53 Km in 7.0 m carriageway width category as per the proposals submitted by the State. The width of road (black top) is determined by the projected traffic for the next 10 years, as per the guidelines of PMGSY. If the State wishes to take up road work of a higher specification, it needs to contribute additional funds required on account of higher specification than warranted basis the existing level of traffic.
